

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: DECEMBER 22, 2014

No. 1118 /JR(S)/2014

Sri **Vijay Kumar Vishwakarma**, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division (North), Sultanpur vice Sri Surendra Pratap Yadav.

No. 1119 /JR(S)/2014

Sri **Surendra Pratap Yadav**, Civil Judge, Junior Division (North), Sultanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultanpur vice Km. Moushmee Madhesiya.

No. 1120 /JR(S)/2014

Km. **Moushmee Madhesiya**, Judicial Magistrate, First Class, Sultanpur to be Civil Judge, Junior Division (South), Sultanpur vice Sri Kamesh Shukla.

No. 1121 /JR(S)/2014

Pursuant to Government office Memo No. 958/II-4-14-3(22)/77 dated 22.12.2014, Sri **Kamesh Shukla**, Civil Judge, Junior Division (South), Sultanpur is appointed/posted as Additional Legal Advisor to His Excellency the Governor, Uttar Pradesh, Lucknow.

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 502/JR(S)/2014: Allahabad: Dated: December 22, 2014

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. Pramukh Sachiv to His Excellency the Governor of Uttar Pradesh, Lucknow.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judge, Sultanpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Kamesh Shukla, Civil Judge, Junior Division (South), Sultanpur

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad
16. The Section Officer (Confidential 'B' Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Sultanpur. (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)